

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 249 of 2015

Dated: 11th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Ms. Swapna Seshadri &
Mr. Ishaan Mukherjee for R-1
Mr. Raunak Jain for R-2

ORDER

Mr. Raunak Jain, learned counsel for the respondent no.2 prays for and is granted three weeks time from today to file counter affidavit/reply. Rejoinder, if any, may be filed by the appellant within two weeks thereafter.

Post this Appeal for hearing on **19th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

rkt/vt

**(Justice Surendra Kumar)
Judicial Member**

